

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 260
6(ND)16

IN THE MATTER OF:

Sh. Mukesh Thareja ... Applicant/Petitioner
Versus
M/s. Thareja Metal Pvt. Ltd. & ors. ... Respondent

Under Section: 397/398

Order delivered on 01.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Adv. Sarwar Raza, and Ishita Sharma for Respondents

ORDER

Renotify this case on 12.03.2021



(T.S. SINGH)
COURT OFFICER